

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.16**  
**CP (IB) No.46/BB/2024**

**IN THE MATTER OF:**

Mrs. Mitakshi Jhabakh

.... Petitioner

**Order under Section 94 (1) of the I & B Code, 2016**

**Order delivered on: 17.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri A S Satish Kumar PCS  
For the Respondent: Shri Hemanth Rao

**ORDER**

1. Heard the Ld. PCS for the Petitioner and Learned Counsel for the Respondent.
2. List on **07.06.2024**.

**-Sd-**

**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**

**K. BISWAL**  
**MEMBER (JUDICIAL)**